

श्री कुंदन लाल छाबड़ा को, तथा नई दिल्ली के श्री विनोद मारद्वाज नामक एक अन्य व्यक्ति को, जिसे इस मामले में अन्तर्ग्रस्त पाया गया, 29-6-82 को गिरफ्तार किया गया था और उन्हें क्रमशः 26-7-82 को और 5-7-82 को जमानत पर छोड़ दिया गया। नई दिल्ली के किसी बनवारी लाल के सम्बन्ध में गैर-जमानती वारंट जारी किये गये थे। श्री बनवारी लाल को भी इस मामले में अन्तर्ग्रस्त पाया गया था। उसने 24-7-82 को न्यायालय के समक्ष आत्मसमर्पण किया और उसे 26-7-82 को जमानत पर रिहा कर दिया गया।

### Transfer of Amounts to States

4424. SHRI XAVIER ARAKAL: Will the Minister of FINANCE be pleased to state ;

(a) what is the total amount transferred by the Centre to the States as per statutory and discretionary powers for the years 1980, 1981 and 1982 ; and

(b) for what purpose the discretionary amount is allocated and utilised and the control exercised by the Centre over the expenditure ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The following amounts were transferred to the States during 1980-81, 1981-82 and 1982-83 till 1-8-1982):—

	(Rs. Crores)		
	1980-81	1981-82	1982-83 (till date 1-8-1982)
1. Under Finance Commission's award	4127.40*	4627.94*	1564.85
2. Central assistance for State Plan	2659.10	2783.22	1174.04
3. Non-Plan assistance for Natural calamities/other etc.	397.38	242.98	1785.90

\*Provisional.

(b) The discretionary amounts transferred by this Ministry are allocated for the normal plans of the States as also to assist the States in meeting expenditures on natural calamities. In the case of normal plan assistance, wherever there is a shortfall in total expenditure or under 'Minimum Needs Programme' there is a proportionate cut in Central assistance. The assistance released to the State Governments is only provisional and is finalised on the basis of the audited figures of expenditure to be furnished by the State Governments. The Non-Plan assistance for natural calamities is released on the basis of States entitlement, having regard to the ceilings of expenditure reported by State Governments.

No cuts are made in the statutory transfers made under the Finance Commission award.

### Revenue received from Cochin-Bombay Flights

4425. SHRI XAVIER ARAKAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) what is the total revenue received from the flights between Cochin-Bombay and vice versa in the years 1980, 1981 and 1982;

(b) what is the average number of waiting passengers per day and the steps taken by Government to reduce it ; and